

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:4282  
ANSWERED ON:20.02.2014  
BILATERAL CIVIL AGREEMENT  
Tandon Annu

**Will the Minister of CIVIL AVIATION be pleased to state:**

(a) whether the Government proposes to revise the bilateral civil agreements with countries in order to revise Air India's primary national carrier status position; and

(b) if so, the details thereof?

**Answer**

Minister of State in the Ministry of CIVIL AVIATION (SHRI K. C. VENUGOPAL)

(a) to (b): No Madam. There is no such proposal.